

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 17.08.2015
COURT : 6
ITEM : 54

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 14040 OF 2014
WITH PRAYER FOR INTERIM RELIEF

UNION OF INDIA & ORS.

...PETITIONER(S)

VERSUS

RAM ASHREY TRIPATHI

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 13.07.2015 with an Office Report dated 10.07.2015, when the court was pleased to pass the following order:-

“Four weeks' time is granted to the learned counsel for the petitioners to file rejoinder affidavit.
List thereafter.”

It is submitted that no Rejoinder Affidavit has been filed so far.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 13th day of August, 2015.

ASSISTANT REGISTRAR

Copy to:

MR. SHREEKANT N. TERDAL, ADV.

MS. ASHA GOPALAN NAIR, ADV.

ASSISTANT REGISTRAR